



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 20th of June, 2016

SRO 193 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989, the services of following Public Prosecutors/Additional Public Prosecutors are dispensed with, with immediate effect:-

1. Syed Mujeeb Andrabi,
3rd Additional Public Prosecutor, Srinagar
2. Shri Waseem Makhdumi,
4th Additional Public Prosecutor, Srinagar
3. Ms. Nuzhat Mughloo,
Additional Public Prosecutor, TADA/POTA, Srinagar
4. Shri Suhail Ashraf Mir,
Additional Public Prosecutor, Baramulla
5. Peer Saif-ud-Din,
Public Prosecutor, Ganderbal
6. Moulvi Shabir Ahmad,
Public Prosecutor, Shopian

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/ Secretary to Government,
Department of L, J&PA.

NO: LD(A) 2009/52

Dated: 20 -06-2016.

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Government, Home Department.
4. Registrar General, J&K High Court, Srinagar.
5. Commissioner/ Secretary to Government, General Administration Department.
6. Concerned Principal District and Sessions Judge, Srinagar.
7. Concerned Additional District and Sessions Judge, Srinagar.
8. Concerned Deputy Commissioner.
9. Director Litigation, Kashmir.
10. Concerned Sr. Superintendent of Police.
11. Chief Prosecuting Officer, Baramulla /Ganderbal with the request to look after the cases till further orders.
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
13. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
14. Private Secretary to Commissioner/ Secretary to Government, Department of L, J&PA for information of the Commissioner/ Secretary.
15. Concerned Advocate.
16. SRO section, Department of LJ&PA (w. 7. s.c).
17. Concerned file.

(Achal Sethi)

Additional Secretary to Government,
Department of LJ&PA